

DIVISION BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/229(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS BHANWAR LAL JAJODIA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Santosh Kr. Ray,Adv.]For the Financial Creditor
Ms.Rituparna Sanyal,Adv.]
Ms.Zeba Khan, Adv.]
Ms.Muskan Saha, Adv.]

Mr. Rishav Banerjee, Adv.] For the Personal Guarantor
Mr.Surpriyo Gole, Adv.]
Ms.Madhuja Barman,Adv.]

Md Danish Taslim, Adv.] For the RP
Mr.Aman Kataruka, Adv.]

O R D E R

1. Ld.Counsel for the parties present.
2. Rejoinder in terms of order dated 13/03/2024 has been filed by the Financial Creditor.
3. Post this matter for arguments on **18/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**